

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2005/11669/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 2nd November, 2023.

Sub:- **Casual Leave.**

Ref:- Letter No.DJB.I-11/2023/10253 dtd. 29.11.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 28.11.2023**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2005/11670/A dated , 02-12-23

Copy to.

✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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